

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 1898-1900/2015

COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, GHAZIABAD
Appellant(s)

VERSUS

GOYAL M.G. GASES PVT. LTD. ETC. Respondent(s)

(and IA No.65086/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 31-10-2017 These appeals were called on for hearing today.

For Appellant(s) Ms.Reena Pandey,Adv.
Mr.B. Krishna Prasad, AORFor Respondent(s)
Ms. Aruna Gupta, AORUPON hearing the counsel the Court made the following
O R D E R

Service is complete. Ld.counsel for the parties have not filed the statement of case within the statutory period. However, statement of case is not mandatory as per amended Supreme Court Rules,2013. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SANJAY PARIHAR
Registrar

SB